

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3594**

**TO BE ANSWERED ON THE 8th AUGUST, 2017/ SHRAVANA 17, 1939 (SAKA)
ISSUE OF ILLEGAL IMMIGRATION**

3594. SHRI RAMEN DEKA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has raised the problem of illegal immigration with Bangladeshi Government; and

(b) if so, the details of the occasion when it was raised and the outcome thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)**

(a) & (b): The issue of illegal immigration from Bangladesh to India is discussed at several bilateral meetings such as Joint Working Group on Security, Director General level talks between Border Security Force (BSF) and Border Guard Bangladesh (BGB), Home Secretary level talks etc. During these meetings, the need to continue sensitization of the border population to refrain from border crossing and maintenance of the sanctity of the border by the members of both the forces are emphasised and effective steps for prevention of illegal crossing are also discussed. India and Bangladesh have put in place a Coordinated Border Management Plan to address problems arising from illegal border crossing.
